

very much superior to even the work produced by big producers in the country. There is hardly any acting needed there. For taking actors and other personnel concerned, naturally, we would have to set up a new department for that and in that case it is possible that the Society might be able to get such talent easily if they work independently.

श्रीमती कमलेश्वरमति शाह : श्रीमती गांधी अभी विदेशों से आई हैं और उन्होंने ने इस बारे में बहुत सी जानकारी प्राप्त की है। क्या मैं जान सकती हूँ कि उन से भी पूछा गया है कि यह बच्चों की फिल्में किस तरह से बनाई जायें ?

डा० केशकर : श्रीमती गांधी सोसाइटी की वाइस प्रेसिडेंट हैं।

Shri V. P. Nayar : I understood from the hon. Minister's reply that on two occasions a sum of over Rs. 6 lakhs has been paid by the Government to this Society. I want to know how many children's films have been produced or are under contemplation by this Society and what are the conditions under which the Government have given the Society this loan ?

Dr. Koskar : First of all, this is not a loan, this is a grant-in-aid. Secondly, the Society has produced two films which are adaptations and abbreviations of Indian feature films simplified for children.

They have produced a completely original film. They have also made six adaptations from films from USSR and the U.K. This is the production for last year.

This year, the programme of production is : two original films and a short film ; adaptations of four foreign children's films and adaptations from one individual feature film. This is the present programme.

Industrial Production in Second Five Year Plan

*748. **Shri Tulsidas :** Will the Minister of Planning be pleased to state :

(a) whether Government contemplate revising the targets of industrial production laid down in the Second Five Year Plan consequent on the likely rise in internal consumption ; and

(b) if so, what are the commodities in respect of which the question of revision of targets is under consideration ?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) Yes, Sir. This subject has been dealt on page 406 in sub-para under para 46 of the Report on the Second Five Year Plan.

(b) The question has not yet been taken up for consideration.

Local Development Works

*749. **Shri N. B. Chowdhury :** Will the Minister of Planning be pleased to lay a statement on the Table of the Sabha showing the amounts sanctioned and the amounts actually spent in respect of the Local Development Works in West Bengal during the last three years ?

The Deputy Minister of Irrigation and Power (Shri Hathi) : A statement is laid on the Table of the House. [See Appendix IV, annexure No. 41].

Shri N. B. Chowdhury : May I know the reason why, in spite of the deposit of 50 per cent of the public contribution in local treasuries, the district officers are not in a position to provide sufficient money for local development works, and may I know the reasons for the shortfall in expenditure ?

Shri Hathi : If the hon. Member looks to the allocation for West Bengal, he will find that the allocation for 1955-56 is Rs. 41.25 lakhs, while the expenditure reported is Rs. 45.187 lakhs. There is no shortfall this year.

Shri N. B. Chowdhury : What about the earlier years ?

Shri Hathi : The shortfall is naturally there for the earlier years. We start the programme then and there were some difficulties in granting the sanctions. But so far as the other periods are concerned, the actual procedure is that the payment is made after the actual expenditure is met. So, it is not for any want of sanction that there is any shortfall or delay. It is a question of implementing a particular work. The evaluators have gone into the fact that the district officers were not authorised to sanction, and that is being considered now. Some powers will be given to the district officers to sanction the schemes.

Shri N. B. Chowdhury : What is the reason for reducing the allocation to West Bengal in the current year's budget ?

Shri Hathi : There has been no reduction. In 1953-54, the allocation was Rs. 17.4 lakhs ; in 1954-55, it was Rs. 41.25 lakhs and in 1955-56, it was Rs. 41.25 lakhs. There has not been any reduction.

Shri N. B. Chowdhury: I want to know whether there has been any reduction in the current year's budget? I mean 1956-57.

Shri Hathi: It is Rs. 34 lakhs.

Shri N. B. Chowdhury: For 1955-56 it was Rs. 41 lakhs. For the current year it is only Rs. 34 lakhs. So, the current year's allocation is much less.

Mr. Deputy-Speaker: That inference is evident.

Shri N. B. Chowdhury: I wanted to know the current year's allocation.

Shri Hathi: The amount is distributed on a population basis.

Shri Bhagwat Jha Azad: May I know whether it is a fact that the Government have decided to raise the public contribution to 75 per cent and, if so, whether the Government have assessed the reactions of people in the country?

Shri Hathi: No, Sir. I do not think the Government have decided to raise it to 75 per cent.

Shri Bhagwat Jha Azad: May I know whether the Government are aware that in some of the districts, the people have been asked to contribute up to 75 per cent in the local development works which have now been stopped in so many cases?

Shri Hathi: So far as the starting of new works is concerned, that question of policy is under consideration. There is no question of any rise in contribution. The old works are being continued.

Shri Shree Narayan Das: May I know why the Planning Commission is taking so much time to decide as to the commencement of the local development works in the second Five Year Plan period?

The Minister of Planning and Irrigation and Power (Shri Nanda): The position is this: Before launching a fresh programme of local development works, it was considered necessary to have a proper scrutiny and assessment of the quality of the work that was being done. It has since been gone through. Recently, the decision has been taken to go ahead with these works.

Shri N. B. Chowdhury: May I know whether Government's attention has been drawn to the fact that in West Bengal, although there is allotment for the districts, certain districts cannot spend the amount allotted to them and as a result, some amounts are saved, but then, the

other districts that want to spend more cannot have the facilities of utilising those amounts that remain unutilised by certain districts?

Shri Hathi: We have not got the details of each district, because these schemes are being sanctioned by the State Governments.

Shri L. N. Mishra: May I know whether it is a fact that the main difficulty in the implementation of the local works that is experienced by the people in Saharsa district is not want of co-operation or want of subsidy or contribution but is one of lack of building materials like cement, steel, coal, etc.? Do the Government propose to have some co-ordination with the agencies supplying these materials for expediting the implementation of the schemes?

Shri Hathi: Really, this is a question for the State Governments, because, after the funds are allotted, it is for the State Governments to see that there is no difficulty experienced by the people in getting cement, steel, etc. In some cases, the difficulties are of course there. Naturally, the Government will try to help the execution of the works as quickly as possible.

Shri Bhagwat Jha Azad: In view of the fact that in many districts like the Santal Parganas, Government have not agreed to contribute 50 per cent after 31st March, for works which have to be completed by June, and in view of the fact that Government are considering the stoppage of all further work now, will the Government consider the relaxation of this rule and give *ad hoc* grants, for such schemes as have been agreed to, of 50 per cent?

Shri Nanda: A communication is going to the State Governments. We have already written that they are free to go ahead with these programmes.

First Five Year Plan Results

*750. **Shri N. M. Lingam:** Will the Minister of Planning be pleased to state:

(a) whether any final assessment has been made of the results of the First Five Year plan in terms of—

- (i) financial outlays,
- (ii) physical targets achieved, and
- (iii) standard of living of the people, and

(b) if so, whether a statement will be laid on the Table of the Sabha?